

Annexure 1

List of Secured Financial Creditors belonging to any class of creditors

(Filing under clause (d) of sub-regulation (5) of regulation 31 the IBBI (Liquidation process) Regulations, 2016)														(Amount in Rs)
Sl.No.	Name of the Creditor	Details of Claim received		Details of Claims Admitted						Amount of Contingent Claims	Amount of any Mutual dues, that may be set-off	Amount of Claim Not Admitted	Amount of Claims under Verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	SBI		15,590,051,973	15,590,051,973										
2	Phoenix ARC		4,213,541,033	4,213,541,033										
3	Axis		1,732,271,944	1,732,271,944										
4	CBI		2,410,548,785	2,410,548,785										
5	ICICI		1,814,687,068	1,814,687,068										
6	OBC		1,275,005,234	1,275,005,234										
7	IndusInd		982,387,519	982,387,519										
8	DBS		671,703,667	671,703,667										
9	IDBI		530,010,571	530,010,571										
10	SREI (Loan)		962,807,912	962,807,912										
11	SREI (BSC C&C JV Claim)		1,465,026,106	187,816,347							127 72 09 759			Amount admitted to the extent of CD's share in JV as on LCD.
12	IFCI		2,913,554,655	2,913,554,655										
13	ARCIL		1,885,170,313	1,885,170,313										
	Total		36,446,766,780	35,169,557,021								1,277,209,759	0	